IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

15. **IA-792(MB)2024 IN**
C.P. (IB)/880(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES: Unity Small Finance Bank Ltd
Vs.
Kishor Transport Services Pvt Ltd

SECTION: 7, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Ayush Rajani a/w Khushboo Shah i/b AKR Legal, Ld. Counsel for the Applicant present. Mr. Sumeet Lall a/w Mr. Sidhant Kapoor, Mr. Nikhil Lall, Ms. Palak Rawat, Ld. Counsel for the Respondent present through VC.

2. In view of the stay granted by the Hon'ble NCLAT, list this matter for further consideration on **01.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

27.03.2024 / *Bmb*